

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

1. C.P.(CAA)/59(MB)2024
IN
C.A.(CAA)/187(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.04.2024**

Name of the Party: Essen Industries Private Limited

Section 230-232 of Companies Act, 2013

ORDER

1. Mr. Gursat Singh, Ld. Counsel for the Applicant present.
2. Due to technical glitch from the Applicant side, the matter could not be heard. The matter is adjourned to **09.05.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

LAKSHMI GURUNG
Member (Judicial)